

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 222 OF 2014**  
**APPEAL NO. 223 OF 2014**

**Dated: 4<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Mula Pravara Electric Co-Operative Society Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Bhavesh Panjuani  
Mr. Hasan Murtaza  
Ms. Malavika Prasad

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan for R-1  
  
Ms. Deepa Chavan  
Mr. Kiran Gandhi  
Mr. Ramni Taneja for MSEDCL

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on **30.08.2018**.

**(Justice N. K. Patil)**  
**Judicial Member**

*ts/tpd*

**(I.J. Kapoor)**  
**Technical Member**